NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF	THE HEARING OF	CHENNAI BEN	CH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL	HELD ON 13/02/20	118 AT 10.30 AM	

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/82/2018

NAME OF THE PETITIONER(S) : FEDBY INFORMATION SERVICES PVT LTD

UNDER SECTION

: 2(41)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Soy JosEPH pcs Dapplicant

ORDER

Heard. Reserved for order.

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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